

Mr. Speaker: The hon. Minister says that in land acquisition proceedings, it is the State Government that is in charge of all that. As soon as the proceedings are started and the award is made, the person on whose behalf the award is made or the acquisition is undertaken deposits the money in the District Court. Then, so many claims come in. Ultimately, before it reaches the person—the hon. Member if he is a lawyer would know—it takes not only 9 years but may be 12 years also.

Inter-Ministerial Committee on the Second Shipyard

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*1065. { Shri Raghunath Singh:
Pandit D. N. Tiwary:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Inter-Ministerial Committee appointed by the Union Transport Ministry to make a study of the question of a Second Shipyard etc has submitted any report; and

(b) if so, what are its recommendations?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) A statement giving the main recommendations of the Committee is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 64.]

श्री : सुन.ब सिंह : इस कमेटी का रिक्में-
डेशन क्या है । जो ये यू० के० से एक्सपर्ट
घाबे थे और इनके सामने जो मामला पेश
किया गया था उसके बारे में उन लोगों ने
अपनी क्या राय दी है ?

श्री राज बहापुर : यू० के० से जो यह
टीम घाबी थी यह तो एडवांस पार्टी थी ।
एक्सपर्ट कमीशन तो अभी माने को है । इसलिए
में समझता हूँ कि यह सूचना तो नहीं दी जा
सकती ।

श्री रघुनाथ सिंह : यह ठीक है कि एक्सपर्ट
कमीशन अभी माने वाला है, पर इन लोगों
ने भी कुछ एम्बायरी की थी । उनके सामने
यह मामला पेश किया गया था या नहीं ?

श्री राज बहापुर : उन्होंने तो साइट के
बारे में देखाभाल की थी । उन्होंने तो हिटर सैंड,
मीन्स घाब कम्पनिकेशन्स, रा मेटेरियल,
एक्सपोर्ट आदि की दृष्टि से देखा था कि शिपयार्ड
कहाँ बनाया जाये । इसके लिए उन्होंने कई
जगहें देखी थी । उनकी जो सिफारिशें हैं उनके
बारे में मैं सम्प्रति कुछ नहीं कह सकता ।

All India Train Examiners Welfare Committee

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*1066. { Shri Warior:
Shri S. M. Banerjee:
Shri Naval Prabhakar:

Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to the press statement of the Vice-President of the All-India Train Examiners Welfare Committee which appeared in Calcutta and Bombay dailies dated the 27th July, 1957 in regard to (i) the improper maintenance of goods rolling stock and (ii) grievances in regard to the service conditions of the Tram Examiners of Indian Railways; and

(b) if so, the steps Government are taking to solve the problems referred to therein?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) A statement is placed on the Table of Lok Sabha. [See Appendix III, annexure No. 65.]

Shri Warior: May I know what is the responsibility of these train examiners?

Shri Shah Nawaz Khan: To examine trains.